

SHRI MAHANT DIGVIJAI NATH :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that about one hundred criminals armed with lethal weapons attacked the Railway staff at Asansol Railway Station on the 27th May, 1969;

(b) if so, the extent of the damage done to the Railway property and the number of persons killed and injured; and

(c) the steps taken by Government in the matter?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) About 15 to 20 criminals armed with sword, Bhojali and lathi etc., in their bid to break open a wagon, attacked on intervention some railway staff in Asansol yard on 27. 5. 1969.

(b) Due to timely intervention of Railway Protection Force Staff and Railway employees there was no damage done to the Railway property. Three persons (Railway employees) were injured.

(c) (i) Government Railway Police, Asansol, registered a case No. 14 under sections 148/332/326/461/371/511IPC on 27.5.1969 and arrested 18 criminals.

(ii) Joint raids by Government Railway Police and Railway Protection Force are made to apprehend bad characters and Railway criminals.

(iii) Armed patrolling by Railway Protection Force is also being done.

Lorry-train collision

252. **SHRI V. NARASIMHA RAO :**
SHRI P. C. ADICHAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that there was a collision between a lorry and the Madras-

Banglore Express on the evening of the 27th May, 1969;

(b) if so, the number of persons killed and wounded as a result thereof;

(c) the amount of compensation given to those killed and wounded; and

(d) whether any inquiry has been ordered into this incident?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a). Yes.

(b) In this accident 3 persons were killed and 11 sustained injuries.

(c) No claim for compensation has been received or paid so far.

(d) Yes. According to the finding of the inquiry Committee the lorry crashed into the closed leaf of the level crossing gate, over shot into the track and hit into the 3rd and 4th coaches of the train for which the lorry driver, who died as a result of the accident, was responsible.

Setting up of a Watch Plant by a Swiss Firm

253. **SHRI V. NARASIMHA RAO :**
SHRI ISHAQ SAMBHALI :
SHRI SITARAM KESARI :
SHRI MAHANT DIGVIJAI NATH :
SHRI BHOGENDRA JHA :
SHRI DHIRESWAR KALITA :
SHRI RAGHUVIR SINGH SHASTRI :
SHRI CHANDRA SHEKHAR SINGH :
SHRI RAMAVATAR SHASTRI :
SHRI G. C. NAIK :
SHRI K. LAKKAPPA :
SHRI D. AMAT :
SHRI P. K. DEO :
SHRI A. SREEDHARAN :
SHRI N. SHIVAPPA :
SHRI YASHPAL SINGH :
SHRI K. M. KOUSHIK :
SHRI D. N. PATODIA :
SHRI JYOTIRMOY BASU :
SHRI N. K. SOMANI :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE

AND COMPANY AFFAIRS be pleased to state :

(a) whether a Swiss Watch-making firm has renewed its earlier offer of setting up of a production unit in collaboration with a private Indian firm;

(b) if so, the reaction of Government in this regard;

(c) whether the Secretary of his Ministry, who recently visited Geneva also, found the Swiss Watch-makers more anxious to set up their units in India;

(d) the details of the report, if any, submitted by him; and

(e) what action, if any, is being taken by Government in this regard?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (e). During his recent visit to Geneva, Secretary (ID) in the Union Ministry of Industrial Development, Internal Trade and Company Affairs, held brief discussions with the representatives of the Swiss watch industry. It transpired during these discussions that the Swiss watch industry which had earlier shown interest in setting up a watch factory in India with capital participation was again keen on doing so. Their representatives indicated, that they had conducted negotiations with several Indian parties but so far they had not finally settled with any Indian collaborator. The policy of the Govt. of India, in regard to foreign investment and collaboration was explained to them and they were informed that before concluding their collaboration arrangements with any Indian party they should obtain the concurrence of the Government with regard to capital investment, phased programme of manufacture, export obligations, pricing, technical control etc. They were informed that the Govt. of India would have to be satisfied that arrangements in this regard were satisfactory before any scheme could be approved. As and when a concrete and satisfactory proposal is received further appropriate action will be taken.

Luggage Checking on North East Frontier Railway

254. SHRI V. NARASIMHA RAO : Will the Minister for RAILWAYS be pleased to state :

(a) whether luggage checking is being reintroduced on the Gauhati-Tinsukia and Lumding-Darapur Sections of the North-East Frontier Railway;

(b) when the checking of luggage was introduced and on which sections; and

(c) the reasons for discontinuing the same?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) and (b). Luggage checking was introduced from 24th April 1966 on Gauhati-Tinsukia and Lumding-Badarpur (not Darapur) sections. It has not been discontinued.

(c) Does not arise.

छपाई के लिए रोटरी मशीनों का निर्माण

255. श्री निहाल सिंह :

श्री हेमराज :

क्या औद्योगिक विकास, आन्तरिक व्यापार तथा समन्वय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) मुद्रण के लिए रोटरी मशीनों के आयात पर प्रति वर्ष कितनी विदेशी मुद्रा खर्च की जा रही है ;

(ख) क्या हिन्दुस्तान मशीन टूल्स का विचार रोटरी मशीनों का निर्माण करने का है; और

(ग) क्या श्री गुरदयाल हांडा, बर्ली, बम्बई की रोटरी मशीन बनाने की विधि को अपनाने का सरकार का विचार है ?

औद्योगिक विकास, आन्तरिक व्यापार तथा समन्वय-कार्य मंत्री (श्री फखरुद्दीन अली सहमद) : (क)

	आफसेट रोटरी छपाई के मुद्रणालय	रोटरी छपाई के मुद्रणालय
--	----------------------------------	----------------------------

1966-67	33.37 लाख रुपये	50.05 लाख रुपये
1967-68	63.61 " "	102.40 " "
1968-69	125.39 " "	86.60 " "